

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH-WEST)**  
**ROHINI COURTS, DELHI.**

**ORDER**

The following posting and transfer of the undermentioned officials is hereby made with immediate effect:-

Sl. No.	Name of the official	From	To
1.	Ms. Ritu D/o Late Sh. Rajender Singh (E.C.-21746460)	PA in Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Ms. Richa Sharma, Ld. ACJ/CCJ/ARC North-West, Rohini Courts, Delhi in the forenoon session, for attending day to day administrative work of Administration Branch-III N/W.

**Note:** Non-compliance of this order immediately or proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

  
(SURESH KUMAR GUPTA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)  
ROHINI COURTS, DELHI.

No.F2(2)/Admn.(NW)/RC/2022 16985-17004 Date 10/06/22

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on the Centralized website through LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)  
ROHINI COURTS, DELHI.